

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 3873/2022

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

M/S BIRLA CORPORATION LIMITED

Respondent(s)

IA No. 169666/2022 - APPLICATION FOR PERMISSION
IA No. 169670/2022 - EXEMPTION FROM FILING O.T.)

Date : 22-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAHFor Appellant(s) Mr. R. K. Raizada, Sr. Adv.
Mr. Harsh Pratap Shahi, Adv.
Mr. Ankit, Adv.
Mr. Bhakti Vardhan Singh, AORFor Respondent(s) Mr. S. K. Bagaria, Sr. Adv.
Mr. Praveen Kumar, AOR
Mr. Kumar Ajit Singh, Adv.
Ms. Sunaina Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E ROn the request made by the learned senior counsel
appearing for the State, list this matter after three
weeks.(ASHIMA CHHABRA)
SENIOR PERSONAL ASSISTANT(R.S. NARAYANAN)
COURT MASTER (NSH)